

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:3769  
ANSWERED ON:17.12.2012  
REHABILITATION SCHEME  
Shekhar Shri Neeraj;Singh Shri Yashvir

**Will the Minister of TEXTILES be pleased to state:**

- (a) whether the rehabilitation scheme of sick British India Corporation, a Government undertaking has been approved by the Government;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the steps taken by the Government to revive the said mill?

**Answer**

(MINISTER OF TEXTILES)(SHRI ANAND SHARMA)

(a): Yes madam.

(b): In June 2011, the Cabinet Committee on Economic Affairs has accorded in-principle approval to the Revival of British India Corporation (BIC), subject to the condition that permission is first obtained from the State Government of UP for sale of surplus land.

(c): To expedite revival and obtain the approval of UP Govt., Govt. of India has been interacting extensively with the UP Govt. and BIC has paid self-assessed advance conversion charges for conversion of some unsold properties from leasehold to freehold in accordance with UP Government Order dated 28.09.2011.